



High Court of Tripura
Agartala

Order No. 64

Dated, Agartala, the 6th August, 2014

Hon'ble the Chief Justice has been pleased to order that henceforth Writ Petitions (Civil) filed challenging the constitutional validity or vires of any Act or Rules, shall be heard by a Division Bench of the High Court.

By Order,

sd/—

(A. Debbarma)
Deputy Registrar (Judicial)

Memo No.F. 40 (21)-HCT/BENCH/REGISTRY/2014/ 5730-54 August 06, 2014

Copy to:

01. The Chairman, Bar Council of Tripura, Agartala;
02. The President, High Court Bar Association, Agartala;
03. The Secretary, High Court Bar Association, Agartala;
04. The President, Tripura Bar Association, Agartala;
05. The Secretary, Tripura Bar Association, Agartala;
06. The Advocate General, State of Tripura, Agartala;
07. The Asst. Solicitor General, Govt. of India, High Court of Tripura, Agartala;
08. The Public Prosecutor, High Court of Tripura, Agartala;
09. The Govt. Advocate, High Court of Tripura, Agartala;
10. The Registrar (Judicial), High Court of Tripura, Agartala;
11. The Registrar (Vigilance), High Court of Tripura, Agartala;
12. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
13. The Joint Registrar, High Court of Tripura, Agartala;
14. The Deputy Registrar(s), High Court of Tripura, Agartala;
15. The Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala;
16. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
17. The Secretary to the Hon'ble Judge, attached with the Registrar General, High Court of Tripura, Agartala;
18. The Assistant Registrar(s), High Court of Tripura, Agartala;
19. The Librarian-cum-RO., High Court of Tripura, Agartala;
20. The Superintendent(s), High Court of Tripura, Agartala;
21. The Sr. Grade Translator-cum-l/c. Paper Book Section, High Court of Tripura, Agartala;
22. The Programmer, Computer Section, High Court of Tripura, Agartala. He is directed to upload this order in the website of the High Court of Tripura;
23. All the Dealing Assistants, Bench Sections, High Court of Tripura, Agartala;
24. Notice Board of the Court-house; and
25. Order File.

sd/—
(A. Debbarma)
Deputy Registrar (Judicial)